

(11) S.O. No. 68, dated the 10th January, 1987, publishing the Adhi-yaman Grama Bank (Meetings of Board) Rules, 1986.

(12) S.O. No. 69, dated the 10th January, 1987, publishing the Malwa Gramin Bank (Meetings of Board) Rules, 1986.

(13,) S.O. No. 70, dated the 10th January, 1987, publishing the Faridkot-Bhatinda Kshetriya Gramin (Meetings of Board) Rules, 1986.

(14) S.O. No. 71, dated the 10th January, 1987, publishing the Kana-kadurga Grameen Bank (Meetings of Board) Rules, 1986.

(15) S.O. No. 72, dated the 10th January, 1987, publishing the Thane Gramin Bank (Meetings of Board) Rules, 1986.

(16) S.O. No. 73, dated the 10th January, 1987, publishing the Vidisha-Bhopal Kshetriya Gramin Bank (Meetings of Board) Rules, 1986.

(17) S.O. No. 74, dated the 10th January, 1987, publishing the Valla-lar Grama Bank (Meetings of Board) Rules, 1986. [Placed in Library See No. LT-5174/87 for (1) to (17)]

Passenger Cars fitted with Handicap Ped Control Gadgets (Restriction on Resale) Orders, 1987

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development*) Notification S.O. No. 806(E), dated the 1st September, 1987, publishing the Passenger Cars fitted with Handicapped Control Gadgets (Restriction on Resale) Order, 1987. [Placed in Library, See No. LT-5217/87),

I. Report and Accounts (1985-86) of the India Tea and Restaurants Limited, Bombay and related papers.

II. Report and Accounts (1986-87) of the Projects and Equipment Corporation of India Limited, New Delhi and related papers.

III. Report and Accounts (1986-87) of the Rubber Board, Kottayam and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): Sir, I beg to lay on the Table—

I (1) A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Annual Report and Accounts of the India Tea and Restaurants Limited, Bombay, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library See No. LT-5179/87]

(ii) (a) Annual Report and Accounts of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1986-87, together with the Auditors' Report on the accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library See No. LT-5180/87]

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.

II. A copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Rubber Board, Kottayam, for the year 1986-87.

(ii) Review by Government on the working of the Board. [Placed in Library. See No. LT-5181/87]. Report and Accounts (1986-87) of the Central Board for the Prevention and Control of Pollution, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following paper3:—

(i) Annual Report of the Central Board for the Prevention and Control of Pollution, New Delhi, for the year 1986-87 under subsection (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974.

(ii) Annual Accounts of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1986-87 and the Auditors' Report thereon, under subsection (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974.

(iii) Review by Government on the working of the Board,

[Placed in Library, See No. I.T-5172/87].

Report and Accounts (1986-37, of the Textiles Committee, Bombay and related Papers.

THE DEPUTY .MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): Sir, I beg to lay °n the Table, under suh-section (4) of section 13 of the Textiles Committee Act, 1963, a copy each (in English and Hindi) of the following papeis: —

(i) Annual Report and Accounts of the Textiles Committee Bombay, for the year 1986-87, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Committee. [Placed in Libraru, See No. LT-5376/87)

MESSAGE FROM THE LOK SABHA

I. The Lokpal Bill, 1985 THE SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary General of the Lok Sabha.

"I am directed to inform you that Lok Sabha, at its sitting held on Monday, the 7th December, 1987, adopted the following motion further extending the time for presentation of the Report of the Joint Committee of the House on the Lokpal Bill, 1985: —

MOTION

•That this House do further extend upto the last day of the Budget Session, 1988, the time for presentation of the Report of the Joint Committee on the Bill to provide for the appointment of a Lokpal to. inquire into allegations of corruption against Union Ministers and for matters connected therewith." Sir, I lay the Bill on the Table.

Re: Alleged misappropriation of funds in Haryana

श्री महित्यार सिंह मलिक (हरियाणा) : मैड- हरियाणा के अंदर 10 करोड़ रुपये का घोटाला हुआ है। यहां पर उस समय बर्बादी हो गई है। आज अखबार के अंदर छपा है कि देवी लाल ने समस्त सिंह को क्लीन चिट दे दी (व्यवधान) यह तो वो बात हुई खुद ही मुन्सिफ और खुद ही मुल्जिम (व्यवधान) यह 10 करोड़ का घोटाला हुआ है और उनको छूट दे दी गई है (व्यवधान)

उपसभापति : मैंने आपको इजाजत नहीं दी है। आप इजाजत लेकर बोल सकते हैं, ऐसे नहीं कर सकते हैं। आप बैठ जाइये। आप मेरी बात मानिये। बैठ जाइये। (व्यवधान)

श्री वीरेन्द्र वर्मा (उत्तर प्रदेश) : भजन लाल ने 100 करोड़ का घोटाला किया था (व्यवधान) आप चर्चा करा लीजिये सदन में (व्यवधान)